NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/206 & 207/CAA/2017

NAME OF THE TRANSFEROR

: G G ORGANICS PVT LTD

NAME OF THE TRANSFERRE

: G G ORGANICS CARE PVT LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. Darooro DIVU Retista de Comocil

ORDER

Counsel for Petitioner present and he is directed to publish notice of hearing of the petition in the newspapers in which earlier notice was issued having not less than ten days before the next date of hearing of the petition. Put up on 15.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk